



# The Bihar Gazette

## EXTRA ORDINARY

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6 SRAVANA1938(S)  
(NO.PATNA 628) PATNA, THURSDAY, 28 TH JULY 2016

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Patna High Court

Notification

*The 27<sup>th</sup> July 2016*

Corrigendum

to

**the Correction Slip No.156 relating to the Patna High Court Officers and Staff (Conditions of Service and Conduct) Rules, 1997.**

**C.S.No.-157**

No. Misc-02-2015-318—The post “Daftary” is added after “the Daily Wage Employees” and before “Staff Car Driver” in the amendment issued vide C.S. No.156 dated 20<sup>th</sup> July, 2016 in respect of Clause 16(Mode of appointment) of Rule 7 (Part V) of the Patna High Court Officers and Staff (Conditions of Service and Conduct) Rules, 1997.

The Proviso so amended reads as follows:-

Sl. No.	Category/designation of post.	Mode of Appointment	Minimum qualification prescribed for the appointment to the post.
16.	Assistant Court Officer/ Ex- Cadre Assistant/Pass Distributor/ PBX Operator/ Newly created post of Ex-Cadre Assistants converted from the Typist.	By direct recruitment from the Daily wage Employees, Daftary, Staff Car Driver, Photocopies Machine Operator, Peon/ Jamadar and Mali after completion of two years continuous satisfactory service.	Intermediate from a Board/University and having proficiency in Computer application.

By Order of the Court,  
VINOD KUMAR SINHA,  
*Registrar General.*

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